

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.03.2025**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 1848 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Employees Provident Fund Organisation, Kolkata Vs. INCAB Industries Ltd. & Anr.	Kaushal Gautam
2.	I.A. No. 1856 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Dr. Chandrapal Dham Vs. Chaya Gupta & Ors.	Vashistha Narayan Dubey
3.	I.A. No. 1878 of 2025 in Contempt Case No. ___ of 2025 in Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shnkar Mishra & Ors. Vs. Ashok Kriplani & Anr.	Ashok Kriplani
4.	I.A. No. 1879 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Transline Technologies Ltd. Vs. Experio Tech Pvt. Ltd.	Amit Kumar Singh
5.	I.A. No. 1881 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Dr. Anubha Varun Vs. Rabinder Kumar Mintri & Ors.	Ravinder Kumar Rawat
6.	I.A. No. 1882 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Dr. Daud Judas Minj & Anr. Vs. Rabinder Kumar Mintri & Ors.	Ravinder Kumar Rawat
7.	I.A. No. 1894 of 2025 in Comp. App. (AT) No. ___ of 2025	Nimmi Oberoi & Ors. Vs. Elgin Hotels Pvt. Ltd. & Ors.	Randeep Sachdeva

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